

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/6(KB)2018
IA(I.B.C)/1473(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AGARWAL ALLOYS VS YASH SMELTER PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. A. K. Mishra, Adv.] for the Liquidator
Mr. Shashi Agarwal, CA

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1473(KB)2023:**
 - a. Heard. **Reserved for Orders.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**